CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated:- 27 JUN 1994

APPLICATION NUMBER: 877 Of 1993

APPLICANTS: K. Hammanthareya RESPINDENTS: Experintendent
RMS A' Dvn Blore & Os.

- Dr. M.S. Nagaraja,
 Advocate, No.11,
 Il Floor, Ist Cross,
 Siciatha Complex,
 Gandhinagar,
 Bangalone-9.
 - 2) Assistant Postmasler General (statt) Karnataka Region, Bangalore-1
 - 3) Sti. G. Shankappa. Addl. CGSC, High Court Bldg, Barriadore 1

Subject:- Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the PRDER/
STAY PRDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 13-06-94

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Tesserier

2. Dr. Nagaraja states that the applicant would be filing the revision petition within one month from today. If the applicant does so before 15.7.94, the appropriate authority will dispose of such revision petition on merits by way of a speaking order within three months from the date of receipt of such revision petition. All contentions are left open.

With the above observation, the matter is disposed of th no order as to costs. A.N. Vujjanaradhya) Member (J) TRUE COPY

TCV

(V. Ramakrishnan) Member (A)

ADDITIONAL BENCH BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH.

ORIGINAL APPLICATION NO. 877/ 1993

MONDAY, THE 13TH DAY OF JUNE, 1994

Shri V. Ramakrishnan

... Member (A)

Shri A.N. Vujjanaradhya

... Member (J)

Shri K. Hanumantharaya, Aged 51 years, S/o Late Shri Bheemanna 'Sri Maruti' 68, 2nd Main, C.S.I. Road, TUMKUR + 572102.

.. Applicant

(By Advocate Dr. M.S. Nagaraja)

Vs.

- 1. The Superintendent, RMS 'A' Division, Bangalere - 560 026.
- 2. The Director of Postal Services, South Karnataka Region, Office of the Post Master General, Bangalors - 560 001.
- 3. Union of India
 represented by
 Secretary to Government;
 Ministry of Communications,
 New Delhi.

Respondents

(By Advocate Shri G. Shanthappa, Standing Counsel for Central Government)

DRDER

Shri V. Ramakrishnan, Member (A)

We have heard Dr. M.S. Nagaraja for the applicant and
Shri G. Shanthappa for the department. Dr. Nagaraja now submits
that the applicant would like to avail of the opportunity of filing
a revision petition before the appropriate authority. Shri Shanthappa
have no objection to this.

....2/-